

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashtra Karve Marge, Pratishta Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 22/04/2026
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Vikram Singh Yadav (Accountant Member) and
Shri Rahul Chaudhary (Judicial Member)

Sl No	Description	Assessee's Name	Dt. Of Hearing	Bench	Author
1.	ITA No.8554/MUM/2025	Novotech Steel & Alloys Private Limited	01/04/2026	K (SMC)	JM


Mrs. Milan R. Patil
LDC

INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES, MUMBAI
Orders Ready for Pronouncement on (22.04.2026)

BEFORE SHRI VIKRAM SINGH YADAV, AM
AND
MS. KAVITHA RAJAGOPAL, AM

Sl. No	ITA No.	Assessee	Bench	DOH	Author
1	ITA No. 5882/Mum/2025	Mr. Mukesh Babulal Shah	D	27.01.2026	JM

Date: 22.04.2026




(J.H. Kishore)
Sr. Private Secretary

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI SANDEEP SINGH KARHAIL, JM AND SHRI BIJAYANANDA PRUSETH, A.M.)

(Orders to be pronounced on 22.04.2026)

Sl.No.	ITA NO.	Assessee	Date of hearing	Author	Bench
1.	495/Mum/2026	Savera India Riding Systems Company Pvt. Ltd.	07/04/2026	JM	F
2.	7087/Mum/2025	Vihar Infrastructure Pvt. Ltd.	15/04/2026	JM	F


(Prabhat Kumar Kesarwani)
Sr.PS

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-"A & H(SMC)" MUMBAI**

**BEFORE SHRI OM PRAKASH KANT, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

List of orders to be pronounced on 23th April, 2026 (Thursday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	1778/M/26	New Bombay Cooperative Commercial Premises Society Ltd.	16/04/26	H(SMC)	JM
2	1058/M/26	Simin Mohammad Samir	20/04/26	A	JM
3	578/M/26	Sanjay Amarnath Upadhyay	15/04/26	H(SMC)	JM
4	1224/M/26	Shabnam Sharma	20/04/26	H(SMC)	JM


Saumya
Sr. PS


Mumbai, Dt : 22/04/2026

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI SANDEEP SINGH KARHAIL, JM AND SHRI BIJAYANANDA PRUSETH, A.M.)

(Orders to be pronounced on 23.04.2026)

Sl.No.	ITA NO.	Assessee	Date of hearing	Author	Bench
1.	6830/Mum/2025	Mukund Santhanam	15/04/2026	JM	F
2.	971/Mum/2026	Mangesh Sudam Lavale	15/04/2026	JM	F
3.	984/Mum/2026	Market Halai Memon Jammat	15/04/2026	JM	F

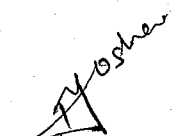

(Prabhat Kumar Kesarwani)
Sr.PS

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI**

**BEFORE SHRI SAKTIJIT DEY, VP AND
SHRI MAKARAND VASANT MAHADEOKAR, AM**

Order to be pronounced on 23.04.2026

Sr. No.	Appeal No.	Assessee	Bench	DOH	Author
1	1204/Mum/2026	Jorabat Shillong Expressway	F	11.03.2026	VP
2	6010/Mum/2025				
3	6011/Mum/2025				
4	6012/Mum/2025				


Roshani M. Sabane
Sr. Private Secretary

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